

Various annual Report and Accounts of various public sector undertakings and related papers

RAO BIRENDRA SINGH: Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) First Annual Report and Accounts of the Fertilizer (Planning and Development) India Limited, Dhanbad, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-182/80 for (a) and (b)].

(ii) (a) First Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-189/80 for (a) and (b)].

(iii) (a) Fifth Annual Report and Accounts of the National Fertilizers Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-183/80 for (a) and (b)].

(iv) (a) Ninth Annual Report and Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1978-79, to-

gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-47/80 for (a) and (b)].

(v) (a) Thirteenth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-41/80 for (a) and (b)].

(vi) (a) Thirteenth Annual Report and Accounts of the Madras Refineries Limited, Madras, for the year 1978-79 together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-42/80 for (a) and (b)].

(vii) (a) Thirteenth Annual Report and Accounts of the Madras Fertilizers Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-188/80 for (a) and (b)].

(viii) (a) Fourteenth Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-43/80 for (a) and (b)].

(ix) (a) Seventeenth Annual Report and Accounts of the Cochin Refineries Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the, Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-44/80 for (a) and (WJ]

(x) (a) Eighteenth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Kulaba (Maharashtra), for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-185/80 for (a) and (b).T

(xi) (a) Nineteenth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-S2/80 for (a) and (b).]

(xii) (a) Twenty-third Annual Report and Accounts of the Fertilizer Corporation of India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation

LPlaced in Library. See No. LT-184/80 for (a) and (b).J

(xiii) (a) Twenty-fifth Annual Report and Accounts of the Hindustan Antibiotics Limited, Pimpri, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-46/80 for (a) and (b).]

(xiv) (a) Twenty-fifth Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-45/80 for (a) and (b)].

(xv) (a) Twenty-seventh Annual Report and Accounts of Hindustan Petroleum Corporation Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-187/80 for (a) and (b).]

(xvi) (a) Thinty-fifth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Ellor, Udyogamandal (Kerala) for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-190/80 for (a) and (b).]

(xvii) (a) Seventy-first Annual Report and Accounts of the Indo-Burma Petroleum Company Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-186/80 for (a) and (b).]

Report ^{aB}d Certified Accounts (1978-79) of the Oil Industry Development Board, New Delhi and related paper

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table:

I. A Copy each (in English and Hindi) of the following papers under sub-section (4) of section 20 of the Oil Industry Development Act, 1974: —

(i) Fifth Annual Report and Certified Accounts of the Oil Industry Development Board, New Delhi, for the year 1978-79.

(ii) Review by Government on the working of the Board

[Placed in Library. See No. LT-53/80 for (i) and (ii).]

II. A Copy each (in English and Hindi) of the Annual Administration Report of the Delhi Development Authority for the year 1978-79, together with a Review by Government on the Report, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT—153/80].

III. A copy each (in English and Hindi) of the Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, for the year 1978-79, and the Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT—204/80]

Agreement (14 December, 1979) between the Government of India and Hydrocarbon* India Limited

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Agreement dated the 14th December, 1979, entered into between the Government of India and Hydrocarbon* India Limited. [Placed in Library. See No. LT-203/80].

Statements giving reasons for not laying the Reports (1978-79) of certain public sector undertakings within the stipulated period

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Statement giving reasons for not laying the Fifth Annual Report of the Oil and Natural Gas Commission for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT—199/80]

(ii) Statement giving reasons for not laying the Annual Report of the Indian Petrochemicals Corporation Limited for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-199/80.]

(iii) Statement giving reasons for not laying the Fifth Annual Report of the Bongaigaon Refinery and Petrochemicals Limited for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT—196/80.]

(iv) Statement giving reasons for not laying the Annual Report of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1978-79, and Government's review thereon, within the stipulated period. [Placed in Library. See No. LT—197/80.]

Notification under the Essential Commodities Act, 1955

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum, Chemicals and Fertilizers (Department of Petroleum) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:— (i) G.S.R. No. 490(E), dated*

the 17th August, 1979, publishing